NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

13. I.A. 222/2020 M.A. 1455/2018 I.A. 2748/2021 I.A. 503/2020
I.A. 379/2020 I.A. 302/2020 I.A. 301/2020 I.A. 300/2020
M.A. 3106/2019 M.A. 3718/2019 M.A. 3188/2019 M.A. 2845/2019
M.A. 2844/2019 M.A. 2743/2019 M.A. 2509/2019 M.A. 1628/2019
M.A. 567/2019 M.A. 1024/2018 IN C.P.(IB)-581(MB)/2017

CORAM: SHRI. H.V.SUBBA RAO, MEMBER (J)
SMT. ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **21.09.2022**

NAME OF THE PARTIES: Punit S/o. Pawankumar Agarwal

V/s.

A & A Shelters Pvt Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on

30.09.2022.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
H.V.SUBBA RAO
Member (Judicial)

//SKS//